



# भारत का राजपत्र The Gazette of India

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असाधारण

EXTRAORDINARY

भाग II — खण्ड 1

PART II — Section 1

प्राधिकार से प्रकाशित

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इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।  
Separate paging is given to this Part in order that it may be filed as a separate compilation.

## MINISTRY OF LAW AND JUSTICE (Legislative Department)

*New Delhi, the 25th March, 2021/Chaitra 4, 1943 (Saka)*

The following Act of Parliament received the assent of the President on the 25th March, 2021, and is hereby published for general information:—

### THE PUDUCHERRY APPROPRIATION (VOTE ON ACCOUNT) ACT, 2021

No. 10 OF 2021

[25th March 2021.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the Union territory of Puducherry for the services of a part of the financial year 2021-22.

BE it enacted by Parliament in the Seventy-second Year of the Republic of India as follows:—

1. This Act may be called the Puducherry Appropriation (Vote on Account) Act, 2021. Short title.

2. From and out of the Consolidated Fund of the Union territory of Puducherry there may be withdrawn sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of three thousand nine hundred and thirty-four crore rupees towards defraying the several charges which will come in course of payment during the financial year 2021-22 in respect of the services specified in column 2 of the Schedule.

Withdrawal of Rs. 3934,00,00,000 from and out of the Consolidated Fund of the Union territory of Puducherry for the financial year 2021-22.

Appropriation.

**3.** The sums authorised to be withdrawn from and out of the Consolidated Fund of the Union territory of Puducherry by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

## THE SCHEDULE

(See sections 2 and 3)

1 No. of Vote/ Appro- priation	2 Services and purposes	3 Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1	Legislative Assembly ..... Revenue	5,83,79,000	5,74,000	5,89,53,000
2	Administrator ..... Revenue	4,000	3,25,05,000	3,25,09,000
3	Council of Ministers ..... Revenue	5,28,70,000	..	5,28,70,000
4	Administration of Justice ..... Revenue	13,40,94,000	..	13,40,94,000
5	Elections ..... Revenue	8,91,45,000	..	8,91,45,000
6	Revenue and Food ..... Revenue	133,62,69,000	..	133,62,69,000
7	Sales Tax ..... Revenue	5,79,92,000	..	5,79,92,000
8	Transport ..... Revenue	15,86,77,000	..	15,86,77,000
9	Secretariat ..... Revenue	21,25,13,000	..	21,25,13,000
10	District Administration ..... Revenue	98,21,91,000	..	98,21,91,000
	Capital	48,50,000	..	48,50,000
11	Treasury and Accounts Administration ..... Revenue	10,60,01,000	..	10,60,01,000
12	Police ..... Revenue	134,96,54,000	..	134,96,54,000
	Capital	3,57,35,000	58,000	3,57,93,000
13	Jails ..... Revenue	3,83,37,000	..	3,83,37,000
	Capital	4,17,000	..	4,17,000
14	Stationary and Printing ..... Revenue	13,80,63,000	..	13,80,63,000
	Capital	10,60,000	..	10,60,000
15	Retirement Benefits ..... Revenue	479,28,50,000	..	479,28,50,000
16	Public Works ..... Revenue	136,47,23,000	1,82,000	136,49,05,000
	Capital	55,93,38,000	2,63,28,000	58,56,66,000
17	Education ..... Revenue	470,91,53,000	..	470,91,53,000
	Capital	4,83,000	2,05,35,000	2,10,18,000
18	Medical ..... Revenue	325,14,36,000	1,88,000	325,16,24,000
	Capital	7,57,80,000	21,000	7,58,01,000
19	Information and Publicity ..... Revenue	10,88,70,000	..	10,88,70,000
	Capital	..	44,58,000	44,58,000
20	Labour and Employment ..... Revenue	20,76,90,000	..	20,76,90,000
	Capital	7,72,000	..	7,72,000
21	Social Welfare ..... Revenue	302,82,23,000	9,31,000	302,91,54,000
22	Co-operation ..... Revenue	12,43,91,000	..	12,43,91,000
	Capital	18,75,000	..	18,75,000
23	Statistics ..... Revenue	2,35,64,000	..	2,35,64,000
24	Agriculture ..... Revenue	55,65,93,000	..	55,65,93,000
	Capital	20,59,000	..	20,59,000
25	Animal Husbandry ..... Revenue	19,03,82,000	67,000	19,04,49,000
	Capital	7,08,000	..	7,08,000
26	Fisheries ..... Revenue	31,92,02,000	..	31,92,02,000
	Capital	2,21,29,000	..	2,21,29,000
27	Community Development ..... Revenue	21,24,41,000	..	21,24,41,000
28	Industries ..... Revenue	65,71,80,000	..	65,71,80,000
29	Electricity ..... Revenue	713,58,85,000	9,17,000	713,68,02,000
	Capital	19,36,64,000	..	19,36,64,000
30	Ports and Pilotage ..... Revenue	2,25,52,000	..	2,25,52,000
	Capital	1,47,92,000	47,92,000	1,95,84,000
	Public Debt ..... Revenue	..	319,74,90,000	319,74,90,000
	Capital	..	350,27,09,000	350,27,09,000
31	Loans to Government Servants ..... Capital	1,67,000	..	1,67,000
32	Building Programmes ..... Revenue	4,52,41,000	..	4,52,41,000
	Capital	15,72,80,000	1,25,71,000	16,98,51,000
	TOTAL:	3253,56,74,000	680,43,26,000	3934,00,00,000

DR. G. NARAYANA RAJU,  
Secretary to the Govt. of India.

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